

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 143 of 2014

Dated : **5th November, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Rai Bahadur Narain Singh Sugar Mills ... **Appellant(s)**
Versus
Uttarakhand Electricity Regulatory
Commission & Anr. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Gupta

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Manu Mrudul for R-2

ORDER

At the request of the learned counsel for the Respondent No. 2, post the matter for hearing on **24th November, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

vt/vg